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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-V)/2010/5514/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director**  
**National Judicial Academy India**  
**Bhadbhada Road, Suraj Nagar**  
**P.O. Bhopal-462044 (M.P) India**  
**Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 14<sup>th</sup> December, 2016*

Sub:- **Nomination for the NJA Programmes, scheduled during January – March, 2017.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during January – March, 2017, in the following manner-

Sl No.	Prog. No.	Course Date	Title of the Course	Name of the Nominated Officers
1.	P-1007	14.01.17 to 15.01.17	Annual National Seminar on Working of the CBI Courts and Prevention of Corruption Courts	i. Shri Susil Kumar Sarma, Special Judge, Addl. CBI Court, No.3, Assam, Guwahati ii. Shri Binod Kumar Chetri, Special Judge, Addl. CBI Court, No.2, Assam, Chandmari, Guwahati
2.	P-1008	21.01.17 to 22.01.17	Annual National Seminar on Working of the Motor Accident Claims Tribunals in India	i. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Kokrajhar ii. Shri Madhurjya Narayan, Addl. District and Sessions Judge, FTC, No.1, Tinsukia.

				<p>iii. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur</p> <p>iv. Shri Abu Saleh Badrruzza Laskar, Addl. District and Sessions Judge, Dibrugarh</p>
3.	P-1010	28.01.17 to 29.01.17	Workshop on the use of Court Managers at the District Court Level	<p>i. Shri Kamalendu Choudhury, District &amp; Sessions Judge, Cachar, Silchar</p> <p>ii. Smti Rita Kar, District and Sessions Judge, Nagaon</p> <p>iii. Shri Kushal Lahkar, Court Manager, District Court, Cachar, Silchar</p> <p>iv. Shri Bhaskar Jyoti Sharma, Court Manager, District Court, Nagaon</p>
4.	P-1012	11.02.17 to 12.02.17	Annual National Seminar on the Functions of Registrar (Judicial) in different High Courts	Registrar (Judicial), Gauhati High Court, Guwahati
5.	P-1013	18.02.17 to 19.02.17	Annual National Seminar on the Working of Labour Courts and Industrial Tribunals in India	<p>i. Shri Satya Nath Sarma, Presiding Officer, Labour Court, Guwahati</p> <p>ii. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh</p>
6.	P-1015	04.03.17 to 05.03.17	Annual National Seminar on Working of the POCSO Courts in India	<p>i. Smti Indira Barman, District and Sessions Judge, Bongaigaon</p> <p>ii. Shri Aditya Hazarika, District and Sessions Judge, Dhemaji</p>

				iii. Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon iv. Smti. Lucy Lalrinthari, District and Sessions Judge, Aizawl
7.	P-1016	11.03.17 to 12.03.17	Annual National Seminar on the Functions of Registrar (Administration) in Different High Courts	Registrar (Administration), Gauhati High Court, Guwahati

This is for favour of your kind information and necessary action.

Yours faithfully

14.12.16

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-V)/2010/**5515 - 5548**/A dated 14.12.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar General, Gauhati High Court, Guwahati.
6. The Registrar (Vigilance), Gauhati High Court, Guwahati.
7. The Registrar (Administration), Gauhati High Court, Guwahati.
8. The Registrar (Judicial), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. **He is requested to inform the nominated participant of his State accordingly.**
11. The District & Sessions Judge, Kamrup (M), Guwahati / Kokrajhar / Tinsukia / Sonitpur, Tezpur / Dibrugarh / Cachar, Silchar / Nagaon / Bongaigaon / Dhemaji

/ Morigaon. **He / she is requested to inform the nominated participant(s) of his / her respective District accordingly.**

12. Shri Kamalendu Choudhury, District & Sessions Judge, Cachar, Silchar.
13. Shri Susil Kumar Sarma, Special Judge, Addl. CBI Court, No.3, Assam, Guwahati
14. Smti Indira Barman, District and Sessions Judge, Bongaigaon
15. Shri Binod Kumar Chetri, Special Judge, Addl. CBI Court, No.2, Assam, Chandmari, Guwahati
16. Smti Rita Kar, District and Sessions Judge, Nagaon
17. Shri Satya Nath Sarma, Presiding Officer, Labour Court, Guwahati
18. Shri Aditya Hazarika, District & Sessions Judge, Dhemaji
19. Shri Dhruvad Kashyap Das, District and Sessions Judge, Morigaon
20. Shri Dulal Mech, Presiding Officer, Industrial Tribunal, Dibrugarh
21. Shri Pranjal Bora, Addl. District and Sessions Judge, FTC, Kokrajhar
22. Shri Madhurjya Narayan, Addl. District and Sessions Judge, FTC, No.1, Tinsukia.
23. Shri Darak Ullah, Addl. District and Sessions Judge, Sonitpur, Tezpur
24. Shri Abu Saleh Badrrudza Laskar, Addl. District and Sessions Judge, Dibrugarh
25. Smti. Lucy Lalrinthari, District and Sessions Judge, Aizawl
26. Shri Kushal Lahkar, Court Manager, District Court, Cachar, Silchar
27. Shri Bhaskar Jyoti Sharma, Court Manager, District Court, Nagaon

(THE LIST OF OFFICERS HEREIN ABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.**

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

28. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
29. The Administrative Officer, Judicial Academy, Assam.
30. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**

31. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
32. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
33. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
34. The CA to Registrar General, Gauhati High Court, Guwahati.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**